

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH

ITEM No.107
(MP) CP(IB) 68 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Indian Potash Ltd
V/s
Summan Phosphates & Chemicals Ltd

.....Applicant

.....Respondent

Order delivered on 06/05/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Mr. Ajit Singh Joher
For the Respondent : Ld. Adv. Mr. Vijay Assudani (Physical)

ORDER

The matter stands adjourned for hearing on 23.06.2022.


KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

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MADAN B. GOSAVI
MEMBER (JUDICIAL)